

OBJECTION LIST DATED 01.11.2022 TO 09.11.2022

ADDITIONAL DOCS

S NO	DIARY NO	FILING DATE	MAIN CASE NO	MATTER NAME	SECTION	OBJECTION
1	071010207772022/1	4/11/2022	COMPANY PETITION (COMPANIES ACT)/188(ND)2022	ANJU SAHNI Vs. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	True Copy Sign Missing in Annexures
2	0710102078382022/1	4/11/2022	COMPANY PETITION (COMPANIES ACT)/161(ND)2022	NIPUN KHANNA Vs. KAY DRY CLEANERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Index Missing
3	0710102096532019/12	4/11/2022	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	PUNJAB STATE POWER CORPORATION LIMITED Vs. PANEM COAL MINES LIMITED	Sec. 271-273	Page No. 29-30, 125-242 True Copy Sign Missing and Volume- 2 Index Missing
4	0710102009632022/5	5/11/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED Vs. AAA PAPER LIMITED	Sec. 230-232 - Second Motion	True Copy Sign Missing in Annexure and Applicant Sing Missing in Report
5	0710102013472022/2	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/862(PB)2022	ASHUTOSH JAIN Vs. MORPHEUS DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	Notary Verify Stamp Missing in E-Stamp Paper
6	0710102017842022/3	5/11/2022	COMPANY APPEAL(COMPANIES ACT)/27(ND)2022	RITU RASTOGI Vs. NAUSHAD AHMED	Sec 252 (1) - By Government Body	Pagination Wrong According your Index
7	0710102023622022/3	5/11/2022	COMPANY APPEAL(COMPANIES ACT)/69(ND)2022	AUBURN DIGITAL SOLUTIONS PRIVATE LIMITED Vs. ADVANTEDGES DIGITAL PRIVATE LIMITED	Sec 252 (1) - By Government Body	Pagination Wrong According your Index
8	0710102029322022/1	5/11/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	True Copy Sign Missing in Annexure Every Pages
9	0710102033262021/17	5/11/2022	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	Incomplete Documents and Index Missing and Case Title Missing
10	0710102037602022/7	5/11/2022	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED Vs. HT MEDIA LIMITED	IBC Under Sec 9	Need to Applicant Sing on Every Pages in Written Submissions and Pagination Wrong According your Index in Proof of Service
11	0710102039712022/8	5/11/2022	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI Vs. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	Volume- 2 Index Missing
12	0710102046902022/1	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD Vs. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC	Wrongly Filed Need to be IA
13	0710102053132022/2	5/11/2022	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA Vs. NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	IBC under Sec 7	Page No. 10-28 Page Not Clear and True Copy Sign Missing
14	0710102081452021/2	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/5215(ND)2021	ENTERTAINMENT NETWORK INDIA LIMITED Vs. PRAISE COMMUNICATION PRIVATE LIMITED	Rule 11 of NCLT, 2016	Page No. 4-7 True Copy sign Missing
15	0710102095532020/1	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	Pagination Wrong According your Index in Proof of Service
16	0710200412882017/1	5/11/2022	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	VINOD KUMAR SHARMA Vs. SURYANSH BUILDWELL PVT LTD	Sec. 241(1),Sec. 242(4)	Wrongly Filed Need to be Company Petition and Rejoinder Separately Filed
17	0710102017572022/4	6/11/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Pagination Wrong According your Index and Double Pagination

18	0710102070702022/2	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4197(ND)2022	INTERIM RESOLUTION PROFESSIONAL SOM RESORT PVT LIMITED Vs. ANUJ GAUR	19(2)	Affidavit Back date
19	0710102074332022/1	3/11/2022	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED Vs. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	Sign msising in Pages 1 to 2 according to PDF
20	0710102080292022/2	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2022	ANUJ SHARMA Vs. UMESH CHAND GOYAL RESOLUTION PROFESSIONAL	Sec 60(5)	Master Index should be in top of the Page in both the Volumes, Volume 1 Index should be below Master Index, Volume 2 Index should be below Master Index
21	0710102001642022/1	4/11/2022	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL Vs. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	One rupee Court Fee stamp msising in Vakalatnama
22	0710102001642022/2	4/11/2022	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL Vs. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	One rupee Court Fee stamp msising in Vakalatnama
23	0710102008632022/6	4/11/2022	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES Vs. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	True Copy sign msising in Pages 16 to 178 according to PDF
24	0710102010572022/1	4/11/2022	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL Vs. JAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	Need to File in IA
25	0710102037552022/1	4/11/2022	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI Vs. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	Index msising, Welfare Fee stamp missing in Vakalatnama
26	0710102037552022/2	4/11/2022	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI Vs. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	Index msising, Welfare Fee stamp missing in Vakalatnama
27	0710102037552022/3	4/11/2022	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI Vs. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	Index msising, Welfare Fee stamp missing in Vakalatnama
28	0710102042712022/2	4/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL Vs. SHIRAJ ALI	Application under any other provisions- IBC	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama
29	0710102073602022/1	4/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4790(PB)2022	CANARA BANK Vs. RESHMA MITTAL	Sec 60(5)	Page 17 and 18 according to PDF in Hindi
30	0710102070702022/2	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4197(ND)2022	INTERIM RESOLUTION PROFESSIONAL SOM RESORT PVT LIMITED Vs. ANUJ GAUR	19(2)	Affidavit Back date
31	0710102074332022/1	3/11/2022	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED Vs. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	Sign msising in Pages 1 to 2 according to PDF
32	0710102080292022/2	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2022	ANUJ SHARMA Vs. UMESH CHAND GOYAL RESOLUTION PROFESSIONAL	Sec 60(5)	Master Index should be in top of the Page in both the Volumes, Volume 1 Index should be below Master Index, Volume 2 Index should be below Master Index

33	0710102001642022/1	4/11/2022	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL Vs. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	One rupee Court Fee stamp msising in Vakalatnama
34	0710102001642022/2	4/11/2022	COMPANY PETITION (COMPANIES ACT)/40(PB)2022	PAWAN KUMAR AGGARWAL Vs. KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Sec. 241(1)	One rupee Court Fee stamp msising in Vakalatnama
35	0710102008632022/6	4/11/2022	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES Vs. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	True Copy sign msising in Pages 16 to 178 according to PDF
36	0710102010572022/1	4/11/2022	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL Vs. JAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	Need to File in IA
37	0710102037552022/1	4/11/2022	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI Vs. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	Index msising, Welfare Fee stamp missing in Vakalatnama
38	0710102037552022/2	4/11/2022	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI Vs. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	Index msising, Welfare Fee stamp missing in Vakalatnama
39	0710102037552022/3	4/11/2022	TRANSFER APPLICATION/18(PB)2022	NARESH HANSRAJ BULCHANDANI Vs. BALAJI HEAVY LIFTERS PVT. LTD.	Rule16(d),NCLT Rules,2016	Index msising, Welfare Fee stamp missing in Vakalatnama
40	0710102042712022/2	4/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/2509(ND)2022	ANIL TAYAL Vs. SHIRAJ ALI	Application under any other provisions- IBC	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama
41	0710102073602022/1	4/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4790(PB)2022	CANARA BANK Vs. RESHMA MITTAL	Sec 60(5)	Page 17 and 18 according to PDF in Hindi
42	0710102076892022/2	27/10/2022	INTERLOCUTORY APPLICATION (I.B.C)/4571(ND)2022	ISHAN SINGH Vs. SPAZE TOWERS PRIVATE LIMITED	Sec 60(5)	Need to File in IA
43	0710102017442022/5	28/10/2022	COMPANY PETITION (COMPANIES ACT)/38(ND)2022	PRADEEP KUMAR AGGARWAL Vs. SPARK ENGINEERING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	E-stamp and Affidavit msising
44	0710102037952022/1	28/10/2022	INTERLOCUTORY APPLICATION (I.B.C)/2291(ND)2022	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.	Sec 60(5)	Please attach Court Last order
45	0710102046172022/17	28/10/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2022	MICROTEK INTERNATIONAL PRIVATE LIMITED Vs. MR. SHISH PAL SINGH	Sec. 230-232 - Second Motion	Affidavit Date msising
46	0710102059202022/2	28/10/2022	COMPANY PETITION IB (IBC)/575(ND)2022	AMIT GIRDHAR PROPRIETOR Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	Sign msising in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 7 to 18 according to PDF
47	0710102059202022/3	28/10/2022	COMPANY PETITION IB (IBC)/575(ND)2022	AMIT GIRDHAR PROPRIETOR Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	Please attach Court Last order
48	0710102063532021/1	28/10/2022	INTERLOCUTORY APPLICATION (I.B.C)/3991(PB)2021	MRS. MANJU MAHESHWARI AND ANR. Vs. RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	True Copy sign msising in Pages 7 to 53 according to PDF

49	0710102065862021/4	28/10/2022	COMPANY PETITION IB (IBC)/535(PB)2021	ABHIMANYU MITTAL Vs. HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED	IBC Under Sec 9	True Copy sign msising in Pages 9 to 64 according to PDF
50	0710102069542022/2	28/10/2022	INTERLOCUTORY APPLICATION (I.B.C)/4323(ND)2022	ANIL KUMAR MITTAL Vs. MR. LAXMAN SINGH	19(2)	Page 16 according to PDF is Handwritten, One rupee Court Fee stamp msising in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama
51	0710120004492018/51	28/10/2022	COMPANY PETITION IB (IBC)/967(PB)2018	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	Pages 66 to 71 according to PDF in Hindi, Pages 144,150,151 according to PDF Not Clear
52	0710102018942022/5	29/10/2022	COMPANY PETITION (COMPANIES ACT)/41(ND)2022	PRADEEP KUMAR AGGARWAL Vs. MUNNI INVESTMENT PRIVATE LIMITED	Section 246,Sec. 241(1),Sec. 242(4),Sec. 244(1)	E-stamp and Affidavit msising
53	0710102027772022/13	29/10/2022	COMPANY PETITION (COMPANIES ACT)/126(ND)2022	MR. BINOY JOSEPH Vs. STARCORE REFRIGERATION LIMITED	Sec. 241(1),Sec. 242(4)	One E-stamp msising, Page 179 according to PDF is Handwritten
54	0710102039362022/1	29/10/2022	COMPANY PETITION IB (IBC)/526(ND)2022	SURYA TRACTOR COMPANY Vs. CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	IBC under Sec 7	Pages 95,145 according to PDF Not Clear
55	0710102076762020/4	29/10/2022	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	All the separate Volumes are msising in all the three documents, True Copy sign misising in Pages 53 to 111,114,115 to 138,190 to 206 according to PDF
56	0710102015792022/12	30-10-2022	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA Vs. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	Need to Applicant Sign on Every Pages in Rejoinder Page No. 27-130 True Copy Sign Missing
57	0710102027382022/2	30-10-2022	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK Vs. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	Ticket Not Allowed Mid on Vakalatnama Please Paste Ticket on Blank Space
58	0710102027382022/3	30-10-2022	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK Vs. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	E-Stamp Paper Missing
59	0710102027382022/4	30-10-2022	COMPANY PETITION IB (IBC)/664(ND)2022	CANARA BANK Vs. SAYA AUTOMOBILES LIMITED	IBC under Sec 7	Volume -1 Index Incomplete and Volume- 4 Missing
60	0710200432722018/42	30-10-2022	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	Need to Applicant Sign on Every Pages in Reply
61	0710102009632022/5	31-10-2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED Vs. AAA PAPER LIMITED	Sec. 230-232 - Second Motion	Need to Applicant Sign on Every Pages
62	0710102019242021/1	31-10-2022	INTERLOCUTORY APPLICATION (I.B.C)/1301(PB)2021	BDR BUILDERS & DEVELOPERS PVT. LTD. Vs. RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	Page No. Missing in Proof of Service According your Index
63	0710102026222022/2	31-10-2022	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	Need to Applicant sign on Every Pages in Reply Page No. 17-44 True Copy Sign Missing
64	0710102036932022/6	31-10-2022	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION Vs. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	Volume Wise Index Wrong
65	0710102067092022/21	31-10-2022	TRANSFER PETITION (IBC)/15(ND)2022	NS ROLLING STEEL PVT LTD Vs. IRCON INTERNATIONAL LTD.	IBC Under Sec 9	Page No. 85- 116 True Copy Sign Missing in Annexure Page No. After Page No. 42 Double Pagination 43-49 Double Pagination
66	0710102074032022/1	31-10-2022	INTERLOCUTORY APPLICATION (I.B.C)/4758(ND)2022	ROHIT SEHGAL Vs. RISHI PAL RUHIL & ANR.	Application under any other provisions- IBC	Pagination Wrong in PDF According Index
67	0710102075552022/1	31-10-2022	RESTORATION APPLICATION (IBC)/72(ND)2022	SANJAY AHUJA Vs. SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	Affidavit Incomplete

68	0710102075902022/1	31-10-2022	INTERLOCUTORY APPLICATION (I.B.C)/4512(PB)2022	GAURAV KATIYAR Vs. VINEET AGGARWAL AUTHORIZED REPRESENTATIVE OF REAL ESTATE ALLOTTEES OF CORPORATE DEBTOR	Application under any other provisions- IBC	Page No. 5-7 True Copy Sign Missing
69	0710102094832021/7	31-10-2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2022	AMPS GLOBAL PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Page No. After 6 Double Pagination
70	0710102095532020/1	31-10-2022	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	Page No. 53-65 Page Not Clear and True Copy of Page No. Not Mentioned in Index
71	0710102076362022/2	1/11/2022	COMPANY PETITION (COMPANIES ACT)/152(ND)2022	JAIDEV SEHRAWAT Vs. GOLDEN BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	Double Page No. Mentioned in One Page
72	0710102076762020/4	1/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	Case Title and Case Name and Case No. and Counsel Details Missing in Volume 2
73	0710102085022021/2	28/10/2022	COMPANY PETITION (COMPANIES ACT)/203(ND)2021	M/S JANUS VALUEFOLIO PVT. LTD. Vs. SAPNA CANS PRIVATE LIMITED	Sec. 71(10)	True Copy sign msising in Pages 24 and 25 according to PDF, Court Fee stamp msising in Vakalatnama
74	0710102091802021/5	28/10/2022	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	Affidavit verification is wrong
75	071020000652010/6	28/10/2022	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS Vs. HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	Master Index misisng, Sign msising in Pages 1 to 19 according to PDF, Advocate Name and sign msising in Page 19 according to PDF, True Copy sign missing in Pages 20 to 217 according to PDF
76	0710102019232022/5	29/10/2022	COMPANY PETITION IB (IBC)/368(ND)2022	LAKSHYA INFRAPROMOTERS PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	Index will come in Top, E-stamp will come after Index
77	0710102025012022/3	29/10/2022	COMPANY PETITION IB (IBC)/327(ND)2022	ANMOL SURI Vs. WOODHILL INFRASTRUCTURE LIMITED.	IBC Under Sec 9	Need to File in IA
78	0710102031632021/13	29/10/2022	COMPANY PETITION IB (IBC)/355(ND)2021	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. 1 WORLD BUSINESS SOLUTIONS PVT LTD	IBC under Sec 7	Sign msising in Pages 1 to 13 according to PDF, E-stamp msising, Affidavit missing
79	0710102041012022/1	29/10/2022	COMPANY PETITION (COMPANIES ACT)/86(ND)2022	PRAVESH AGGARWAL Vs. KBM FOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Index Incomplete, Pagination misisng in document
80	0710102066622022/1	29/10/2022	COMPANY PETITION IB (IBC)/682(ND)2022	RAM CHANDER OMER Vs. NAFTOGAZ INFRASTRUCTURE LIMITED	IBC Under Sec 9	Need to File in IA
81	0710102008352021/5	31/10/2022	INTERLOCUTORY APPLICATION (I.B.C)/537(ND)2021	MR.PAWAN KUMAR SINGHAL Vs. JITENDRA NAGWANI	Sec 30	Page Number msising in Index, Pagination msising in Vakalatnama document
82	0710102076792022/1	31/10/2022	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2022	PURE AND CURE HEALTHCARE PRIVATE LIMITED Vs.	Sub-section (I) of section 230	Please attach Court Last order, E-stamp and Affidavit missing
83	0710102008572020/6	1/11/2022	COMPANY PETITION IB (IBC)/324(PB)2020	YES BANK Vs. NIRYAT SAM APPARELS (INDIA) LTD	IBC under Sec 7	Sign msising in Pages 1 to 10 according to PDF, True Copy sign msising in Pages 12 to 56 according to PDF
84	0710102009482021/2	1/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/680(ND)2021	PRADEEP KUMAR ARORA Vs. AMUL GABRANI	Sec 66(1),Sec 49(2)	Place the Welfare Fee stamp in Blank spaces in Vakalatnama
85	0710102020942022/3	1/11/2022	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED Vs. SHYAMA DEVI	Section 95(1)	True Copy sign misising in Pages 13 to 15 according to PDF

86	0710102022922022/5	1/11/2022	COMPANY PETITION IB (IBC)/242(ND)2022	INDIABULLS HOUSING FINANCE LIMITED Vs. GNEX PROJECTS PRIVATE LIMITED	IBC under Sec 7	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama
87	0710102050682022/3	1/11/2022	COMPANY PETITION IB (IBC)/535(ND)2022	PRODALIM B.V. Vs. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	Sign missing in Pages 1 to 30 according to PDF
88	0710102059202022/2	1/11/2022	COMPANY PETITION IB (IBC)/575(ND)2022	AMIT GIRDHAR PROPRIETOR Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	Sign missing in Pages 1 to 3 according to PDF, True Copy sign missing in Pages 7 to 18 according to PDF
89	0710102066332022/2	1/11/2022	COMPANY PETITION IB (IBC)/641(ND)2022	INTEC CAPITAL LIMITED Vs. SHIV RAMAN DUGGAL	Section 95(1)	Need to File in IA
90	0710102076762020/4	1/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	Pages 139 to 141,151,168,202 according to PDF Not Clear
91	0710102091802021/6	1/11/2022	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	Affidavit Verification is wrong
92	0710102142722019/14	1/11/2022	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMITED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	Sign msising in Pages 1 and 2 according to PDF
93	0710200412882017/1	1/11/2022	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	VINOD KUMAR SHARMA Vs. SURYANSH BUILDWELL PVT LTD	Sec. 241(1),Sec. 242(4)	Petition wrongly filed here, Order document corrupted;please upload it again
94	0710102009802022/11	28-10-2022	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	Page No. 113- 287, 306-334 True Copy Sign Missing Page No. 335-341 , 374-376, 378, 380, 528 Page Not clear
95	0710102009802022/9	28-10-2022	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	Page No. 113- 287, 306-334 True Copy Sign Missing Page No. 335-341 , 374-376, 378, 380, 528 Page Not clear
96	0710102010012022/18	2/11/2022	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA Vs. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 244(1),Sec. 241(1),Sec. 242(4)	Need to Applicant Sign on Every Pages in Reply
97	0710102010052022/19	2/11/2022	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA Vs. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	Need to Applicant Sign on Every Pages in Reply
98	0710102015632022/19	2/11/2022	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA Vs. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	Need to Applicant Sign on Every Pages in Reply
99	0710102026222022/2	2/11/2022	COMPANY PETITION IB (IBC)/310(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATELIMITED Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	Vakalatnama Not Clear
100	0710102039962022/39	2/11/2022	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	Index Wrong in volume- 3 and Pagination Wrong in Volume- 3 PDF
101	0710102043072022/6	2/11/2022	COMPANY PETITION IB (IBC)/414(ND)2022	KARUR VYSYA BANK Vs. CHAND KUAMR GOYAL	Section 95(1)	E-Stamp Paper Missing and Page No. 3-6 True Copy Sign Missing
102	0710102047812022/5	2/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/2817(ND)2022	NILESH SHARMA Vs. AJAY GUPTA	Sec 43(1) r/w Sec 44 (1)	Page No. 5-17 True Copy Sign Missing
103	0710102049142022/2	2/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/3621(ND)2022	NILESH SHARMA Vs. AJAY GUPTA	Sec. 45 (1)	Page No. 4-9 True Copy Sign Missing
104	0710102049172022/1	2/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA Vs. AJAY GUPTA	Application under any other provisions- IBC	Page No. 6-26 True Copy sign Missing

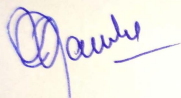
105	0710102053132022/1	2/11/2022	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA Vs. NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	IBC under Sec 7	Vakalatnama and Reply Separately Filed
106	0710102070882020/27	2/11/2022	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	Wrongly Filed Need to be IA
107	0710102072822022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/154(ND)2022	KANWARJEET SINGH & ANR Vs. TOPSHOP INDIA PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	Master Index Missing and Need to Applicant Sign on Every Pages in Reply E-Stamp Paper Missing and Page No. 49- 63, 181-191, 234- 272 True Copy Sign Missing and 5 Rs. Welfare Fund Fess Missing in Vakalatnama and Vakalatnama Ticket not Allowed Mid on Vakalatnama Paste on Blank Space Area
108	0710102077452022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/167(ND)2022	ANJU SAHNI Vs. EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
109	0710102077502022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	ANJU SAHNI Vs. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
110	0710102077512022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI Vs. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
111	0710102077582022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/176(ND)2022	ANJU SAHNI Vs. EXPO WEAVERS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
112	0710102077592022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI Vs. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	Page No. 5-13 True Copy Sign Missing
113	0710102077602022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/173(ND)2022	ANJU SAHNI Vs. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
114	0710102077622022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/170(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	Page No. 5-13 True Copy Sign Missing
115	0710102077672022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/183(ND)2022	ANJU SAHNI Vs. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	Page No. 5-13 True Copy Sign Missing
116	0710102077692022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	Page No. 5-13 True Copy Sign Missing
117	0710102077772022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/188(ND)2022	ANJU SAHNI Vs. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
118	0710102077842022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/178(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
119	0710102077872022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI Vs. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
120	0710102077872022/2	2/11/2022	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI Vs. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
121	0710102077892022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI Vs. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing
122	0710102077902022/1	2/11/2022	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI Vs. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	Page No. 5-11 True Copy Sign Missing

123	0710102088262021/2	2/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/5956(PB)2021	NISHA RANI SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	E-Stamp paper Missing
124	0710102093292021/3	2/11/2022	COMPANY PETITION IB (IBC)/796(ND)2021	M/S BHARAT STEEL ROLLING MILLS UNIT -1 Vs. REVITAL REALITY PRIVATE LIMITED	IBC Under Sec 9	Page No. 1-49 True Copy Sign Missing
125	0710102107842019/1	2/11/2022	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1029(ND)2019	ASHOKE KUMAR GARG & OTHERS Vs. RENUKA INFRA TECH PRIVATE LIMITED & OTHERS	Rule 11 of NCLT	Wrongly Filed Need to be Petition
126	0710102147232019/8	2/11/2022	COMPANY PETITION IB (IBC)/3226(ND)2019	OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	Affidavit Back Date and E-Stamp Paper and Affidavit after Reply Combined
127	0710102409492018/4	2/11/2022	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED Vs. TARA ALLOYS LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
128	0710102091802021/6	3/11/2022	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	Ticket Not Allowed on Mid in Vakalatnama paste in Blank Space Area
129	0710102409082018/7	3/11/2022	COMPANY PETITION IB (IBC)/673(PB)2018	RELIGARE FINVEST LIMITED Vs. MODLAND WEARS PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
130	0710102409092018/3	3/11/2022	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED Vs. STAR ARTWORKS PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
131	0710102409102018/3	3/11/2022	COMPANY PETITION IB (IBC)/681(PB)2018	RELIGARE FINVEST LIMITED Vs. GURUDEV FINANCIAL SERVICES PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
132	0710102409222018/4	3/11/2022	COMPANY PETITION IB (IBC)/670(PB)2018	RELIGARE FINVEST LIMITED Vs. TRIPOLI INVESTMENT & TRADING CO.	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
133	0710102409252018/4	3/11/2022	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED Vs. TORUS BUILDING PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
134	0710102409252018/5	3/11/2022	COMPANY PETITION IB (IBC)/668(PB)2018	RELIGARE FINVEST LIMITED Vs. TORUS BUILDING PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
135	0710102409272018/6	3/11/2022	COMPANY PETITION IB (IBC)/672(PB)2018	RELIGARE FINVEST LIMITED Vs. FERN HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
136	0710102409302018/4	3/11/2022	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE FINVEST LIMITED Vs. ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
137	0710102409432018/3	3/11/2022	COMPANY PETITION IB (IBC)/675(PB)2018	RELIGARE FINVEST LIMITED Vs. AD ADVERTISING PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
138	0710102409492018/5	3/11/2022	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED Vs. TARA ALLOYS LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
139	0710102409532018/5	3/11/2022	COMPANY PETITION IB (IBC)/677(PB)2018	RELIGARE FINVEST LIMITED Vs. ARTIFICE PROPERTIES PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing

140	0710102409562018/5	3/11/2022	COMPANY PETITION IB (IBC)/669(PB)2018	RELIGARE FINVEST LIMITED Vs. PLATINUM INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
141	0710102435202018/4	3/11/2022	COMPANY PETITION IB (IBC)/1177(PB)2018	RELIGARE FINVEST LTD. Vs. DEVERA DEVELOPERS PVT. LTD.	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
142	0710120010232018/7	3/11/2022	COMPANY PETITION IB (IBC)/1178(PB)2018	RELIGARE FINVEST LIMITED Vs. VITOBA REALTORS PVT LTD	IBC under Sec 7	Page No. 2-9 True Copy Sign Missing
143	0710102056072022/3(No.of Docs - 1)	27/10/2022		DELICTABLE GNOSH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	----	Main Case Number missing
144	0710102056072022/3(No.of Docs - 1)	19/09/2022		DELICTABLE GNOSH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	----	Order document corrupted;please attach order again
145	0710102062652022/2(No.of Docs - 1)	6/10/2022		AGEO TECHNOLOGIES PRIVATE LIMITED Vs.	IBC Section 59	Index missing
146	0710102070802022/1(No.of Docs - 1)	3/10/2022		SRIJAN ARAVALI TECHNOLOGIES PRIVATELIMITED Vs.	IBC Section 59	Index missing, Service to parties missing
147	0710102070802022/3(No.of Docs - 1)	11/10/2022		SRIJAN ARAVALI TECHNOLOGIES PRIVATELIMITED Vs.	IBC Section 59	Index missing, Service to parties missing
148	0710102074632021/5(No.of Docs - 1)	26/09/2022		AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Index missing, Service to parties missing
149	0710102074632021/6(No.of Docs - 1)	26/09/2022		AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Index missing, Service to parties missing
150	0710102074632021/7(No.of Docs - 1)	26/09/2022		AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION Vs.	IBC Section 59	Index missing, Service to parties missing
151	0710102074752021/3(No.of Docs - 1)	12/10/2022		MAXIS CONSULTANTS PRIVATE LIMITED Vs. DHINGRA PROJECTS PRIVATE LIMITED	Sec 252 (1)	Index msising, Service to parties msising
152	0710102166622019/9(No.of Docs - 1)	23/08/2022		UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	Affidavit verification is wrong
153	0710102166622019/9(No.of Docs - 1)	23/08/2022		UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	Affidavit verification is wrong
154	0710102011002022/3	3/11/2022	COMPANY PETITION IB (IBC)/584(ND)2022	JAGPREET KAUR GULATI Vs. DENA BANK (MERGED WITH BANK OF BARODA)	Section 94(1)	Vakalatnama document should be filed in separate miscellaneous diary number
155	0710102018702021/12	3/11/2022	COMPANY PETITION (COMPANIES ACT)/69(ND)2021	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	Sign msising in Pages 1 to 9 according to PDF, True Copy sign msising in Pages 11 to 48 according to PDF

156	0710102032062020/3	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2021	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	True Copy sign msising in Pages 3 to 15 according to PDF
157	0710102044232022/3	3/11/2022	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA Vs. K.M. SEBASTINE	Section 95(1)	Please attach court Last order
158	0710102060662022/3	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/3868(PB)2022	VIJAY KISHORE SAXENA Vs. STAN AUTOS PRIVATE LIMITED	Sec 60(5)	Need to File in IA
159	0710102060682022/8	3/11/2022	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	Need to File in Company Petition
160	0710102060682022/9	3/11/2022	INTERLOCATORY APPLICATION(COMPANIES ACT)/230(ND)2022	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD	Sec. 242(4)	Sign msising in Pages 1 to 13 according to PDF of Reply document of Respondent 1 to 4, Reply document of Respondent 5 & 6 should be filed in separate miscellaneous diary number
161	0710102069542022/2	3/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/4323(ND)2022	ANIL KUMAR MITTAL Vs. MR. LAXMAN SINGH	19(2)	Page 16 according to PDF is Handwritten, Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama
162	0710102087942022/1	3/11/2022	COMPANY APPLICATION(COMPANIES ACT)/419(ND)2022	NIPUN KHANNA Vs. KAY DRY CLEANERS PRIVATE LIMITED	Sec. 244(1)	Sign missing in Proof of service document
163	0710102077772022/1	4/11/2022	COMPANY PETITION (COMPANIES ACT)/188(ND)2022	ANJU SAHNI Vs. PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	True Copy Sign Missing in Annexures
164	0710102078382022/1	4/11/2022	COMPANY PETITION (COMPANIES ACT)/161(ND)2022	NIPUN KHANNA Vs. KAY DRY CLEANERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Index Missing
165	0710102096532019/12	4/11/2022	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	PUNJAB STATE POWER CORPORATION LIMITED Vs. PANEM COAL MINES LIMITED	Sec. 271-273	Page No. 29-30, 125-242 True Copy Sign Missing and Volume- 2 Index Missing
166	0710102009632022/5	5/11/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2022	APRICITY INFRATECH PRIVATE LIMITED Vs. AAA PAPER LIMITED	Sec. 230-232 - Second Motion	True Copy Sign Missing in Annexure and Applicant Sing Missing in Report
167	0710102013472022/2	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/862(PB)2022	ASHUTOSH JAIN Vs. MORPHEUS DEVELPERS PVT. LTD.	Rule 11 of NCLT, 2016	Notary Verify Stamp Missing in E-Stamp Paper
168	0710102017842022/3	5/11/2022	COMPANY APPEAL(COMPANIES ACT)/27(ND)2022	RITU RASTOGI Vs. NAUSHAD AHMED	Sec 252 (1) - By Government Body	Pagination Wrong According your Index
169	0710102023622022/3	5/11/2022	COMPANY APPEAL(COMPANIES ACT)/69(ND)2022	AUBURN DIGITAL SOLUTIONS PRIVATE LIMITED Vs. ADVANTEDGES DIGITAL PRIVATE LIMITED	Sec 252 (1) - By Government Body	Pagination Wrong According your Index
170	0710102029322022/1	5/11/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	True Copy Sign Missing in Annexure Every Pages
171	0710102033262021/17	5/11/2022	COMPANY PETITION IB (IBC)/330(ND)2021	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	Incomplete Documents and Index Missing and Case Title Missing
172	0710102037602022/7	5/11/2022	COMPANY PETITION IB (IBC)/400(ND)2022	JHS SVENDGAARD LABORATORIES LIMITED Vs. HT MEDIA LIMITED	IBC Under Sec 9	Need to Applicant Sing on Every Pages in Written Submissions and Pagination Wrong According your Index in Proof of Service
173	0710102039712022/8	5/11/2022	COMPANY PETITION (COMPANIES ACT)/90(PB)2022	SUDHIR KUMAR JAINI Vs. DIVINE THERMAL WRAP PRIVATE LIMITED	Sec. 244(1),Sec. 241(1),Sec. 242(4)	Volume- 2 Index Missing
174	0710102046902022/1	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2022	SHASHI BHUSHAN PRASAD Vs. KAY PAN FRAGRANCE PRIVATE LIMITED	Application under any other provisions- IBC	Wrongly Filed Need to be IA

175	0710102053132022/2	5/11/2022	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA Vs. NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	IBC under Sec 7	Page No. 10-28 Page Not Clear and True Copy Sign Missing
176	0710102081452021/2	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/5215(ND)2021	ENTERTAINMENT NETWORK INDIA LIMITED Vs. PRAISE COMMUNICATION PRIVATE LIMITED	Rule 11 of NCLT, 2016	Page No. 4-7 True Copy sign Missing
177	0710102095532020/1	5/11/2022	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	Pagination Wrong According your Index in Proof of Service
178	0710200412882017/1	5/11/2022	COMPANY PETITION (COMPANIES ACT)/431(ND)2017	VINOD KUMAR SHARMA Vs. SURYANSH BUILDWELL PVT LTD	Sec. 241(1),Sec. 242(4)	Wrongly Filed Need to be Company Petition and Rejoinder Separately Filed
179	0710102017572022/4	6/11/2022	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	Pagination Wrong According your Index and Double Pagination


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890